

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) Visas for permanent stay in India were granted to 544 Pakistani nationals with their families during 1956 upto the 30th June.

(b) Since the Rules laying down the procedure etc. for acquisition of Indian Citizenship under the provisions of the Citizenship Act, 1955, were issued only on the 7th July, 1956, the question of granting Indian citizenship to Pakistanis during 1955 and 1956 does not arise.

#### **Vigyan Mandirs**

**261. Shri Debendra Nath Sarma :** Will the Minister of **Natural Resources and Scientific Research** be pleased to state whether some *Vigyan Mandirs* will be started in Assam during the Second Five Year Plan period?

**The Minister of Natural Resources (Shri K. D. Malaviya) :** Proposals for the establishment of *Vigyan Mandirs* in Assam are still awaited from the State Government.

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